(d) Grants will be sanctioned to the two selected NGOs after the Task Force Committee, set up by the State Government, sends proposals of the selected NGOs to the Ministry of Welfare.

Beggar problem in Delhi

837. SHRI TARA CHARAN MAJUMDAR : Will the Minister of WELFARE be pleased to state :

(a) whether Government are aware that there is an increase of beggars in the Union Territory of Delhi ;

(b) whether Government have made any survey in this regard ;

(c) whether it is also a fact that there are poor houses being run by Government to look after them in Delhi ; and

(d) if so, whether Government propose to arrange such more poor houses for them in future and what steps are being taken by Government to prevent beggar problem in Delhi?

THE MINISTER OF WEL-FARE (SHRI SITARAM KESRI): (a) and (b) The Government is not aware of any study statistically showing an increase of beggars in the Union Territory of Delhi.

(c) Yes, Sir. The Delhi Administration is running 1 beggar Homes with an intake capacity of 2060 persons and a reception-cum-Classification Centre with a capacity of 500 persons.

(d) Against the total intake capacity 2560, the number of beggars living in these homes is 1312. Therefore, there is no proposal at present to construct more mes.

Under a new Central Sector Scheme Beggary Prevention, grantin-aid is being provided for seting up of Work Centre for importing technical education and vocational training to beggars.

National commission for minorities

838. SHRI H. HANUMAN-THAPPA : Will the Minister of WELFARE be pleased to state :

(a) whether Government have set up a statutory National Commission for Minorities ;

(b) if so, the terms and conditions as also the composition of the Commission;

(c) what is the total number of employees in the Commission ;

(d) what is the Budget allocation for this Commission for the current financial year;

(e) whether Government have received any reports from the Commission; and

(f) if so, by when this report is likely to be placed before the Parliament?

THE MINISTER OF WEL-FARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) The following have been nominated to the National Commission for Minorities constituted on 17-5-1993 under section 3 of the National Commission for Minorities Act, 1993 :--

1.	Justice Mohammed Sardar Ali	Khan		-				Chairperson
2.	Prof. M. S. Agwani .			,	-		•	Member
	Shri John Joseph							Member
	Admiral (Retd.) P.K.S. Gandhi							Member
5.	Ven. Dhammaviriyo Mahathero	-						Member
6.	Shri B.S. Ramoowalia	-				-		Member
7.	Shri M. Varadharajan .		•	•				Member